

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**ORDER NO.18**

**Dated Guwahati, the 26<sup>th</sup> March, 2025**

Pursuant to the order dated 6.3.2025 passed by Hon'ble Supreme Court of India in Civil Appeal Nos. 3640-3642/2025, Hon'ble Gauhati High Court has been pleased to direct all the Sub ordinate Courts of Assam to dispose of the pending execution petitions within a period of 6 (six) months without fail, or else the concerned Presiding Officer would be answerable to the Hon'ble Gauhati High Court on its administrative side.

The order shall come into force with immediate effect.

**By Order,**  
**Sd/-Raktim Duarah**  
**REGISTRAR GENERAL**

**Dated the 26<sup>th</sup> March, 2025**

**Memo No. HC.- III-10/2024/1233 - 60/G**

Copy to:

1. The Secretary General, Supreme Court of India, Guwahati.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Janata Bhawan, Guwahati.
3. The Registrar (Vig. / Admn. /Judicial/ Estt.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Yupia.

***(He is requested to circulate the Notification amongst the Judicial Officers of his respective State).***

6. The District & Sessions Judge,  
Bajali / Baksa / Barpeta / Biswanath / Bogaigaon / Cachar / Chirang / Charaideo / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup / Kamrup (M) / Karbi Anglong / Sri Bhumi / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / South Salmara-Mankachar / Tinsukia / Udalguri / West Karbi Anglong.

***(He / She is requested to circulate the Notification amongst the Judicial Officers under his / her jurisdiction).***

7. The Secretary, Gauhati High Court Legal Services Committee.
8. The Member Secretary, Assam State Legal Services Authority / Nagaland State Legal Services Authority / Mizoram State Legal Services Authority / Arunachal Pradesh State Legal Services Authority.

***(He / She is requested to inform all the Grade-II & III Judicial Officers under his / her control about this Notification).***

9. The Principal Judge, Family Court, Barpeta / Cachar / Dhubri / Kamrup (M) No. 1, No. 2 & No. 3 / Nalbari .

***(He / She is requested to inform all the Officers under his / her control about this Notification).***

10. The Presiding Officer, Industrial Tribunal, Guwahati / Dibrugarh / Cachar.

11. The Member, MACT, Barpeta / Cachar / Dhubri / Goalpara / Kamrup / Kamrup (M) No. 1, 2 & 3 / Nagaon / Nalbari / Sonitpur.
12. The Presiding Officer, Labour Court, Dibrugah / Kamrup (M).
13. The Special Judge-cum-Judge, Designated Court, Assam.
14. The Special Judge, Assam.
15. The Special Judge, NDPS Court, Guwahati, Assam.
16. The Special Judge, CBI & NIA, Guwahati, Assam.
17. The Special Judge, CBI, Addl. Court No. 1, 2 & 3, Guwahati, Assam.
18. The Chief Judicial Magistrates of Assam.  
Bajali / Baksa / Barpeta / Biswanath / Bogaigaon / Cachar / Chirang / Charaideo / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup / Kamrup (M) / Karbi Anglong / Sri Bhumi / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / South Salmara-Mankachar / Tinsukia / Udalguri / West Karbi Anglong.

***(He / She is requested to inform all the Grade-II & III Judicial Officers under his/her control about this Notification)***

19. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
20. The Director, Law Research Institute, Gauhati High Court, Guwahati.
21. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
22. The Asstt. Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
23. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload this Notification in the website of Gauhati High Court).***

24. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
25. The P.S. to Hon'ble Mr. / Mrs. Justice \_\_\_\_\_, Judge, Gauhati High Court, Guwahati.
26. The Administrative Officer (Judicial), \_\_\_\_\_, Gauhati High Court, Guwahati.
27. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

**REGISTRAR GENERAL**

*[Handwritten Signature]*  
26/7/25  
*[Handwritten Signature]*  
26/7/25